

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 203
(IB)-299(ND)2019
IA/3916/2020

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd. Applicant/Petitioner

Versus

M/s. Parivartan Buildtech Pvt. Ltd. Respondent

Under Section: 9 of IBC, 2016

Order Delivered on 23.09.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**For the Applicant : Mr. KanishkKhetan, Mr. Harsh Vardhan Arora,
Adv. Mr. Sanjeev Sagar, Mr. Kamal Aggarwal,
Ms. Nazia Parveen, Adv. For Financial Creditor
In C.A. 1252/2019**

ORDER

IA 3916/2020 : Counsel for the Liquidator is present. The Registry is directed to issue notice to the Respondent. The Counsel for the Liquidator is permitted to send private notice to the Respondent by all modes and file proof of service on or before the next date of hearing.

List the matter on 28th October 2020.

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**(L. N. GUPTA)
MEMBER (T)**

—sd—

**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**